

PATNA HIGH COURT

NOTICE

With regard to filling up of the vacancies in the cadre of District Judge (Entry Level), against 25% quota (through Limited Departmental Competitive Examination) and 50% quota (by way of promotion) for the year 2024-25.

In continuation of Court's Notices dated 21.05.2026, this is to inform that the selection processes for filling up of the vacancies in the cadre of District Judge (Entry Level), against 25% quota (through Limited Departmental Competitive Examination) and 50% quota (by way of promotion) for the year 2024-25, which have been set in motion by way of requisitioning options with regard to willingness / unwillingness to appear at the 15th Limited Departmental Competitive Examination and list of contested judgments (Civil & Criminal) delivered during the period from 2020 to 2024 respectively from the 57 officers of Civil Judge (Senior Division) cadre, which are to be furnished within a fortnight from the date of communication, is hereby kept in abeyance till further Notice.

The officers concerned are advised to keep visiting the website of the Court regularly for further updates.

By order of the Court,

Patna High Court, Patna.

Date : 23.05.2026


Registrar (Appointment)